

HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Office of the Registrar General at Jammu)

Subject:- Declaration of holiday on account of Eid-UI-Fitr on 10-04-2024 (Wednesday) instead of 11-04-2024 (Thursday).

NOTIFICATION

No.: 548 of 2024/RG

Dated: 10.04.2024

It is hereby notified for information of all the concerned that the holiday on account of Eid-UI-Fitr shall be observed on 10-04-2024 (Wednesday); and 11.04.2024 (Thursday) is declared as non sitting day for the Hon'ble High Court.

By Order

**Sd/-
(Shahzad Azeem)
Registrar General
Dated: 10.04.2024**

No.:13029-45/RG/NG

Copy of the above forwarded to the:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh;
2. Secretary to Hon'ble Mr./Mrs. Justice _____
.... for kind information of their Lordships.
3. Registrar Vigilance, High Court of J&K and Ladakh, Srinagar;
4. Registrar Judicial, High Court Wing, Jammu/Srinagar;
.... for information and necessary action.
5. Registrar Rules, High Court Main Wing, Jammu;
6. Director, J&K Judicial Academy, Janipur, Jammu;
7. Registrar Computers (IT), High Court of J&K and Ladakh, Jammu;
8. Joint Registrar Judicial (Protocol), High Court of J&K and Ladakh, Jammu/Srinagar;
9. Registrar, Administration/Recruitment/Management, High Court Main Wing, Jammu;
10. Director Finance, High Court Main wing, Jammu;
..... for information.
11. President, Bar Association, High Court of J&K and Ladakh, Jammu/Srinagar;
12. Administrative Officer, Advocate General Office, High Court of J&K and Ladakh, Jammu;
.... for information
13. Incharge NIC, High Court of J&K and Ladakh, Jammu for uploading the same on the official website of the High Court.
14. In-Charge, Library, High Court Wing, Jammu/Srinagar for information and keeping the record of the same.
15. Order file.

Joint Registrar (Adm.)

10/04/24
Mishra
10/04